Office Order No. 52 /2020

In continuation of Office Order No. 114/2019 dated 21.08.2019, it has been decided with the approval of the competent authority to further extend the loan period of Shri Jyotiraditya, IRS(C&CE:2010) with the National Investigation Agency under Ministry of Home Affairs for a period of six (06) month, i.e. upto 13.11.2020 or until further orders, whichever is earlier.

(Kunwar Balwant Rao)
Under Secretary to the Government of India
Tel. 011-2309 5520

Copy to:

1. Officer concerned through National Investigation Agency.
3. The Secretary, Ministry of Home Affairs, North Block, New Delhi.
4. The Director General, National Investigation Agency, Ministry of Home Affairs, New Delhi-110003 with reference to their UO No.PF/J/Dy.Comm/Customs/NIA/17/3968 dated 22.04.2020, NIA is requested either Shri Jyotiraditya, IRS (C&CE:2010) may be offered a posting in NIA on deputation basis or he may be returned back to his parent organization. Six months extension being granted to facilitate this process without disrupting the office work of NIA which officer presently looking after.
5. PS to FM /MoS(R)/FS/ Chairman (CBIC)/ All Members, CBIC/ SS(R)/ JS(R)/ JS (Admn./IC)/ Commr(Coord) /DG(Vig.) /DS(Ad.V) / DS (Hqrs.) Admn.
6. ADG(HRM-I) and ADG(HRM-II), DGHRD, Delhi/ Pr. CCA, AGCR Building, I.P. Estate, New Delhi/Hindi Section
7. The Manager Website Directorate of Systems, New Delhi for uploading on the website.
8. Office Order folder/ spare copies.